BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 606/2018

IN THE MATTER OF:
Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

INDEX

Date of hearing: 05.11.2023

Place: New Delhi
Date: 04.11.2024

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BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 606/2018

IN THE MATTER OF:-

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

SIX MONTHLY PROGRESS REPORT ON COMPLIANCE OF DIRECTIONS OF THE HON'BLE NATIONAL GREEN TRIBUNAL IN OA No.606/2018 (COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES) FOR THE MONTH ENDING SEPTEMBER, 2024 IN RESPECT OF MIZORAM

MOST RESPECTFULLY SHOWETH:-

1. In compliance of the directions of the Hon'ble NGT vide order dated 18.03.2024, the Government of Mizoram has taken all efforts to improve the solid and liquid waste management in the State. A meeting is held every month under the Chairmanship of the Chief Secretary and the stakeholder departments along with all District Magistrates to review the status and progress of solid and liquid waste management in the State.

2. With regard to improvement in the progress of Solid Waste Management in the State, the State has set up a Convergence Committee with all concerned departments involved to ensure the compliance of directions of the Hon'ble NGT. For this, waste quantification and waste characterization was meticulously done in

selected villages in both urban and rural areas so as to devise an effective action plan to address the prevailing issues. Home Composting and Community Composting is widely taken up, especially in rural areas. A majority of the household are utilizing thermocol boxes or dug up pits for composting wet wastes. The compost produced by these home composting is primarily used for cultivation of crops and this drastically reduced the amount of wet waste collected. In order to promote a more larger populace to take up home composting, it is introduced in the State Flagship Programme, 'Bana Kaih', where beneficiaries would be given technical training to yield better results and also given assistance in marketing their products so as to provide a fillip to the circular economy.

3. In the Liquid waste management sector, the State Government has mandated all households to have septic tank with soak pits for black water treatment. The Urban Local Bodies went beyond and above to inspect defaulters and rectify it. Faecal Sludge Treatment Plant are proposed to be set up in all urban towns with a capacity designed to cater the nearby towns and villages. Due to peculiar topography of the hilly regions, treatment of Grey Water remains a huge challenge. The State has decided to seek technical support from CPHEEO under SBM (U) 2.0 and is in the process of setting up a decentralized Sewage Treatment Plants in the urban towns, for which pilot projects have been initiated.

4. Apart from these, the State has also taken up several projects and interventions to address the gap in waste management and also undertaken various steps to bring about behavioural change by organizing awareness and capacity building programmes.

5. It is stated that the following compliances have been formulated in the tabular format for the ease of convenience of this Hon'ble Court.:-

Sl No.	**Directions of Hon'ble NGT dt 18.03.2024**	**Action Taken/ Status Report**
A.	**<u>Solid Waste Management</u>**	
(i)	There appears to be no clarity in the present compliance status in setting up and operation of Waste Processing and disposal in accordance with MSW Rules, 2016.	A copy of the report in terms of the prescribed format is annexed herewith and marked as **Annexure:A -1.** .
(ii)	**<u>WASTE PROCESSING :</u>** Out of 400 TPD of waste generation, 343.65 TPD is being processed and 217.42 TPD of waste processing is done at household level and 126.23 TPD of waste in processed Solid Waste Management Centres	• <u>Features of SWMC:</u> Facilities installed are: Mechanical Compost (50 TPD); Vermin Compost (22 TPD); MRF (74 TPD) • <u>10 TPD incineration</u>:

	(SWMC), Centralized Composting and the Incineration. But, it is not disclosed as to what are the ***features of SWMCs*** and the ***details of 10 TPD waste incineration.***	Schedule II(C) of SWM Rules, 2016 provides standards and guidelines for incinerators. As per CPCB direction, OCEMS is required for Common waste treatment facilities. AMC is required to apply for expansion of the SWMC in **Form I** given in Schedule of EIA Notification, 2006 along with Consent & Authorisation. The machine is in the testing phase and has not been commissioned to date as the supplying company still needs to take measures to ensure that all the technical specifications are met. Furthermore, the payment for the procurement of the incinerator has not been fully paid. Necessary NOC and clearance will be obtained before commissioning the machine.

	On interaction it was not clarified where the 0.35 TPD of material like Refuse Derived Fuel (RDF) goes to and to ***which Cement Plant***, how much regular quantity is being supplied. Further, fraction of waste 6.98 TPD is being channelised through scrap dealers for recycling but, its organization in accordance with the Rules has not been explained.	• <u>Cement Plant to which RDF is sent:</u> M/s Dalmia cements was mentioned in the Six Monthly Progress Report submitted by Aizawl Dist. On Dt.12.03.2024. • <u>Details of scrap dealer to which 6.98 TPD is channelized:</u> 1. Steel Scraps: Mizoram ISPAT at EPIP, Lengte with a valid Consent from MPCB.01.10.2026 2. For plastic components: **M/s Indian Pollution Control Association** collected a total of **43.045 MT** in Sept, 2023 to be recycled at **M/s Jashraj Industries.** **M/s Infinite Cercle Pvt. Ltd** collected a total of 107.455 MT during Dec 2023 – Jan 2024 to be recycled at Mishra Traders, Kanpur, UP. (source - MPCB)
	Further, 50 TPD compost plant has been set up at Tuirial but quality and quantity of compost utilised, has not been disclosed.	*Quality of Compost Generated:* The samples of the compost generated from the Mechanical Compost Plant of SWMC, Tuirial have been sent to Mizoram

		University and the Indian Council of Agricultural Research (ICAR), Kolasib, Mizoram, for testing. The results are awaited. *Availability of Compost in the Market:* Since the quality of the compost is not yet known, it is still being given out for free and is not available in the market yet.
(iii)	**LEGACY WASTE :** With regard to legacy waste, remediation at Tuirial site has been shown as a closure and covering of landfill, which is not as per the Rules. Remediation at Aizwal is reported to be completed in May 2021 but, gap of 16 TPD is resulting into adding up of legacy waste and therefore correct data on this aspect has not been clarified.	Provisions of SWM Rules, 2016 regarding legacy waste: **Rule 15(zk)** "In absence of the potential of bio-mining and bio-remediation of dumpsite, it shall be scientifically capped as per landfill capping norms to prevent further damage to the environment." "*The option of capping legacy wastes, which has huge environmental and health consequences, in practical terms is no option at all, except for inert waste, which again is to be disposed in a scientific secured landfill*" (**para 32; Order dt. 28.02.2020**)

		• On query regarding legacy waste at Tuirial , details are as follows: 1. 92 ton of recyclable waste transferred to Material Recovery Facility (WRC) for further Reuse/Resell. 2. 169 ton of combustible waste compacted and baled in Material Recovery Facility (WRC) then transported to Dalmia Cement Factory in Meghalaya state through a licensed firm. 3. The remaining 27 ton Inert/reject waste was landfilled in New Sanitary Landfill site at SWM Centre, Tuirial. • Also,total area sanitized was1596.8 Sq.m "*Technical assistance of CPHEEO of MoHUA and CPCB may be sought about the way forward to remediate the sites in question.*" (para 29; NGT order dt. 08.12.2022) A true and correct copy of the Action Plan for treatment of existing dumpsite is annexed herewith and marked as **Annexure 2.**

<table>
<tr><td>B</td><td colspan="2"><u>Sewage Management</u></td></tr>
<tr><td>(i)</td><td>Particulars of sewage generation has not been properly disclosed. The data mostly covers proposals contemplated under different schemes for funding</td><td>The Report for sewage treatment in the prescribed format forms a part of Annexure -1.</td></tr>
<tr><td>(ii)</td><td>Sewage Treatment Plant (STP) of 10 Mld is set up at Aizawl with 5207 household connections but, actual quantity of sewage being received with treated quality of effluents at its final disposal, has not been disclosed.</td><td>• As per surprise inspection of the STP conducted on 30.11.2023 with CPCB Officials, treated waste water monitoring was done. Quality of effluents from STP, Bethlehem Vengthlang, Aizawl is as follows:

Monitoring Results:
<table>
<tr><td>pH</td><td>BOD</td><td>TSS</td><td>Fecal Coliform (MPN/100 ml)</td></tr>
<tr><td>7.23</td><td>6 mg/l</td><td>0.2 mg/l0</td><td>BDL</td></tr>
</table>
OCEMS data:
<table>
<tr><td>pH</td><td>COD</td><td>TSS</td><td>BOD</td><td>NH4-N</td></tr>
</table></td></tr>
</table>

		<table><tr><td>8.09</td><td>19.1 mg/l</td><td>5.9 mg/l</td><td>5.5 mg/l</td><td>0.4 mg/l</td></tr></table> **[Source: Unofficial copy of Inspection Report by Sh. Rakesh Basumatary(SSA)]** • Average Sewage Received during the month of April- 0.448 MLD • STP has CTO from MPCB valid till 27th November, 2024 • Online Continuous Effluent Monitoring System connected to CPCB server from which updated report can be obtained.
(iii)	The status report also indicates that 908 Bio digesters with conversions of 1664 septic tanks have been completed. The State is relying on further setting up of DRDO based bio 3 digesters as it suits the terrain and topography. Further, we direct that next report should disclose the performance	Effluent from Biodigesters are monitored based on DRDE/DRDO Standard and CPCB standards. Parameters tested were PH(on-site), temperature (on-site), TSS, TDS, volatile solids, COD, DO, BOD, Alkalinity, Ammonium Nitrogen, Nitrate Nitrogen, turbidity. Total coliform, faecal coliform and Helminth Ova presence. Standard permissible limit of DRDE/DRDO are used for performance audit.

	details of bio digesters, their scale of operation and mechanism set up to execute their performance audit.	Scale of operation : All facilities were handed over to the beneficiaries and O&M were carried out by each beneficiaries under the supervision of SIPMIU.

6. STATUS OF RING FENCED ACCOUNT:

Out of the Ring Fenced amount of Rs. 50CR, the department has conveyed an Administrative Approval and Expenditure Sanction as follows:

Sl No	PARTICULARS	AMOUNT
1	Improvement of SWMC, Tuirial	Rs. 4,92,56,900/-
2	Construction of SWMC, Lunglei	Rs. 6,98,01,000/-
3	Construction of SWMC, Siaha	Rs. 6,98,29,000/-
4	Construction of SWMC, Lawngtlai	Rs. 6,97,70,000/-
5	Construction of SWMC, Saitual	Rs. 6,98,00,000/-
6	Construction of Hopper at SWMC, Tuirial	Rs. 45,21,000/-
7	Improvement & upgradation of Solid Waste Management Centres in Hnahthial, Khawzawl, Mamit, Serchhip, Lunglei, Kolasib, Saitual, Siaha, Lawngtlai & Lunglei-2	12,59,78,000/-

8	Construction of Municipal Solid Waste Management Centre at Mualkawi, Champhai (Phase – II)	3,97,69,000
	TOTAL	**Rs. 49,87,24,900/-**
	Balance	**Rs. 127510/-**

Land identification and land survey for Solid Waste Management Center is completed for all urban towns and DPR is prepared accordingly. A copy of the status of DPR for construction of Solid Waste Management Centers in all urban towns is annexed herewith and marked as **Annexure A-3.**

Place: New Delhi
Date: 04.11.2024

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ANNEXURE A-1

PROFORMA FOR SUBMISSION OF ACTION TAKEN REPORT ON NGT ORDER – COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016

(A) Legacy Waste:-

(i) Names of Districts	(ii) Legacy waste site (District wise)	(iii) Area covered by the legacy waste (District wise)	(iv) Quantity of the Waste (in MT) in each site *(Population x per capital waste generation in grams)/10^6)*	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (District Wise)
				a) Inerts (%) (Construction Waste, Wood, Glass, etc) (@10%)	b) Compost (%) organic (@20%)	c) (%) Plastic (@70%)	d) If any other material (%)				
Aizawl	Tuirial	1596.8 sqm	NIL	NIL	NIL	NIL	NIL	NA	NA	NA	NA
Lunglei			NIL	NIL	NIL	NIL	NIL				
Kolasib	Dihmun Tlang	34,000 sqm	NIL	NIL	NIL	NIL	NIL				
Champhai			NIL	NIL	NIL	NIL	NIL				
Serchhip			NIL	NIL	NIL	NIL	NIL				
Mamit			NIL	NIL	NIL	NIL	NIL				
Saitual			NIL	NIL	NIL	NIL	NIL				
Khawzawl			NIL	NIL	NIL	NIL	NIL				
Hnahthial			NIL	NIL	NIL	NIL	NIL				
Lawngtlai			NIL	NIL	NIL	NIL	NIL				
Siaha			NIL	NIL	NIL	NIL	NIL				

Notes :

As reported in the previous hearings, Remediation of Legacy Waste at Kolasib had been completed on 31st May 2023 as per guidelines prescribed by CPCB with funds from SBM(U). Remediation of Legacy Waste at Aizawl completed on 5th May 2021.

True Copy

(B) Daily Solid Waste generation and treatment details:-

(i) Names of Districts	(ii) Waste generation (TPD) District wise	(iii) Break up of waste generated District Wise (in TPD)		(iv) Method of Treatment in the District (in TPD)				(v) Final destination of reject or the components	(vi) Break up details of waste processing District Wise					(vii) Action Plan to Process 100% Waste		
	State/ UT	Urban Areas (ULB)	Rural Areas	a) Organic material (Wet Waste)	b) Inerts	c) RDF	d) Other		Energy Plants (Waste to Energy Plants)	(b) Compost Units	Recycling Units	Land Fill Sites	Other uses of Inerts	Time lines	Budget outlay	Proposal
Aizawl	196.86	187.24	9.62	98.15 TPD of wet waste is treated by mechanical composting, home composting and used as animal feeds. Community composting is also practised widely in rural areas.		31.84 TPD of dry wastes baled for RDF	17.98 TPD Shredded, baled and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO and for coincineration at cement plants.	NIL	Mechanical Compost with a capacity of 50 TPD at SWMC Tuirial, Vermicompost with a capacity of 22 TPD.	31.84 TPD sent outside the state for use in cement factory.	Existing capacity of 44 TPD	17.98 TPD of recyclable wastes sold to scrap dealers	4 months	4.42 cr allocated for improvement of SWMC at Tuirial	a.Improvement of sanitary Landfill b. Enhancement of capacity of wet waste processing c.Setting up of plastic waste management center d. Comprehensive Plan for Municipal Waste Management in Aizawl formulated by UD&PA, AMC and ASCL with a target to achieve the outcome by pooling resources, expertise, experience and funds.

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Lunglei	38.97	18.9	20.07	Individual and Community level Composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO and for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	6 months	1. 3.25 cr for Urban areas 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill
Kolasib	22.13	14.39	7.74	Mechanical composting, individual and home composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO and for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	2 months	1. 2.31 cr for Urban areas 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill
Champhai	17.48	11.03	6.45	Composting centre under construction	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	2 months	1. 4.66 cr for Urban areas 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill
Serchhip	14.9	9.83	5.07	Mechanical composting, individual and home composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO and for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	8 months	1. 3.88 cr for Urban areas 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill
Mamit	15.75	6.08	9.67	Mechanical composting, individual and home composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	8 months	1. 3.15 cr in urban areas. 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill

True Copy

Saitual	12.06	6.03	6.03	Mechanical composting, individual and home composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO and for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	6 months	1. 5.4 cr in urban areas. 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill
Khawzawl	8.26	4.82	3.44	Mechanical composting, individual and home composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO and for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	8 months	1. 4.3 cr in urban areas. 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill
Hnahthial	6.11	2.21	3.9	Mechanical composting, individual and home composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO and for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	6 months	1. 2.76 cr in urban areas. 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill
Lawngtlai	28.6	6.39	22.21	Mechanical composting, individual and home composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	6 months	1. 4.24 cr in urban areas. 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill
Siaha	17.19	7.71	9.48	Mechanical composting, individual and home composting	Plan is to be proposed	Baled, shredded and sold to scrap dealers	Recyclables retrieved and sold to scrap dealers	a) Compost, for resale b) SLF c) For resale d) Recycling through PRO and for coincineration at cement plants.	NIL	NA	NA	SLF to be set up under SBM(U) 2.0 (cluster approach)	Recyclable waste sold to scrap dealers	6 months	1. 4.41 cr in urban areas. 2. 45 rupees per capita for SWMC in rural areas.	Setting up of MRF, mechanical composting and sanitary land fill

NOTE : Detail of Proposed Action Plan of SWMC to be set up in all urban towns enclosed at Annexure I

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(C) Daily Liquid Waste (Sewage) generation and treatment details:-

(i) Names of District	(ii) Sewage generation District wise with Population	(iii) Sewage Generation quality		(iv) Details of Treatment of Sewage (District Wise)					(v) Details of disposal of untreated Sewage (in MLD) (District Wise)						(vi) Action Plan to treat untreated sewage (District Wise)		(vii) Action taken against the defaulting authority			
		Urban Areas	Rural Areas	By STP (MLD)	Type of STP	Disinfection method in STP	Discharge Water Quality from STP including Fecal & E-Coli	Other mode of Treatment (MLD)	(a) Details of Disposal of untreated [illegible]	(b) If (a) above is let out in its quality					Time Lines	Budget Outlay (Cr)	[illegible] imposed	Show cause notice issued	Closure notice issued	Other action taken
										Wetland	Pond	River	Sea	Other Water body						
Aizawl	36.94	34.08	2.86	0.448 MLD Currently there is one Sewage Treatment Plant in Aizawl with a capacity of 10 MLD	Sequencing batch reactors	Chlorination	Online Continuous Effluent Monitoring System and connected to CPCB server. Effluent samples are so sent to PHED Lab for Fecal and E-coli analysis.	1. Biodigesters introduced for communal usage under SIPMIU 2. Under AMRUT 2.0, small bore sewer system with STP facility is proposed for densely populated area	NA	NIL	NIL	NIL	NIL	NIL	1 year	39.22 cr under sewerage and septage management in AMRUT	NIL	27	5 (copy enclosed at annexure)	Consent revoked- 1 Consent Rejected- 1 Direction served-1 (copy enclosed)

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Lunglei	14.84	8.33	6.51	1. Community and individual level of soakpit for grey water management and for black water management, twinpit for individual toilet has been proposed in rural areas. 2. In urban areas, FSTP will be constructed for treatment of black water and constructed wetland method will be used for treatment of grey water under SBM(U) 2.0.	Plan is to be finalized	NA	NA	Households equipped with septic tank with twin soakpit to ensure safely disposal of sewage	NA	NIL	NIL	NIL	NIL	NIL	2 years	1. 280 per capita in convergence with 15 FC (70:30) as per SBM(G) guideline in rural areas 2. In urban areas, 11 cr had been sanctioned under SBM(U) 2.0	NA	NA	NA	NA
Kolasib	8.1	5.88	2.22						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA
Champhai	6.71	4.82	1.89						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA
Serchhip	5.81	4.33	1.48						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA
Mamit	6.41	3.58	2.83						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA
Saitual	4.21	2.44	1.77						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA
Khawzawl	3.14	2.14	1						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA
Hnahthial	1.65	0.51	1.14						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA
Lawngtlai	9.33	2.82	6.51						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA
Siaha	6.18	3.4	2.78						NA	NIL	NIL	NIL	NIL	NIL			NA	NA	NA	NA

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ANNEXURE:A-2

PROFORMA FOR SUBMISSION OF ACTION TAKEN REPORT ON NGT ORDER – COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016
ACTION PLAN FOR TREATMENT OF EXISTING DUMPSITE

(A) Legacy Waste:-

(i) Names of Districts	(ii) Legacy waste site (District wise)	Name of town	iii) Area covered by the legacy waste (District wise) in sqm	(iv) Quantity of the Waste (in MT) in each site *(Population x per capital waste generation in*	(v)				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (District Wise)
					a) Inerts (%) (Construction Waste, Wood, Glass, etc) (@10%)	b) Compost (%) organic (@20%)	c) (%) Plastic (@70%)	d) If any other material (%)				
Aizawl	Tuirial	Aizawl	150000	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Tuirial SWMC	Action Plan under preparation
	Sairang	Sairang	4854	1.83	0.18	0.37	1.28	NIL	Biomining/ Bioremediation	1 year		
	Lawngzawl Ram	Lengpui	20000	2.42	0.24	0.48	1.69	NIL				
	Thenmual	Darlawn	450	1.13	0.11	0.23	0.79	NIL				
Lunglei	Riangvai Thlanmual	Lunglei	72888.57	17.5	1.75	3.50	12.25	NIL		6 months	Lunglei ongoing SWMC	Action Plan under preparation
	Kawrpui chhuah	Tlabung	3236	1.4	0.14	0.28	0.98	NIL				
Kolasib	Dihmun Tlang	Kolasib	35000	NIL	NIL	NIL	NIL	NIL	NIL	8 months	Kolasib SWMC	Action Plan under preparation
	Zotlang Ram	N. Kawnpui	900	2.37	0.24	0.47	1.66	NIL	Biomining/ Bioremediation			
	Tuidai Phai Kawng	Vairengte	900	3.24	0.32	0.65	2.27	NIL				
	Zophai Road	Bairabi	200	1.33	0.13	0.27	0.93	NIL				
Champhai	Mualkawi Ram	Champhai	52696	10.05	1.01	2.01	7.04	NIL		6 months	Champhai ongoing SWMC	Action Plan under preparation
	Minte Ram	Farkawn	6245	0.98	0.10	0.20	0.69	NIL				
Serchhip	Tualthahmual, Chhiahtlang	Serchhip	19800	6.49	0.65	1.30	4.54	NIL		1 year	Serchhip SWMC	Action Plan under preparation
	Kikawt	N Vanlaiphai	1680.23	1.11	0.11	0.22	0.78	NIL				
	Thlawinem Ram	Thenzawl	25398	2.23	0.22	0.45	1.56	NIL				
Mamit	Vaiza Ram	Mamit	40000	3.57	0.36	0.71	2.50	NIL		1 year	Mamit SWMC	Action Plan under preparation
	Mauhak	W. Phaileng	4856	0.85	0.09	0.17	0.60	NIL				
		Kawrthah	8697	0.51	0.05	0.10	0.36	NIL				

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	Mauhak	Zawlnuam	22500	1.15	0.12	0.23	0.81	NIL		
Saitual	Ramlaitui Mual	Saitual	39270	3.57	0.36	0.71	2.50	NIL	1 year	Saitual SWMC	Action Plan under preparation
	YMA Ram	Phullen	490	0.71	0.07	0.14	0.50	NIL			
	Sekah Mual	Ngopa	5000	1.75	0.18	0.35	1.23	NIL			
Khawzawl	Melkhat	Khawzawl	14235	3.38	0.34	0.68	2.37	NIL	1 year	Khawzawl SWMC	Action Plan under preparation
	Bualpui Zau	Biate	12700	0.7	0.07	0.14	0.49	NIL			
	Hmunsam	Khawhai	6000	0.74	0.07	0.15	0.52	NIL			
Hnahthial	Haulawng Road	Hnahthial	20000	2.21	0.22	0.44	1.55	NIL	1 year	Hnahthial SWMC	Action Plan under preparation
Lawngtlai	KMMTTP Road	Lawngtlai	40000	6.39	0.64	1.28	4.47	NIL	1 year	Lawngtlai SWMC	Action Plan under preparation
Siaha	Meisatla, T. Ferry Road	Siaha	1000	7.71	0.77	1.54	5.40	NIL	1 year	Siaha	Action Plan under preparation

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STATUS OF CONSTRUCTION OF SWMC IN MIZORAM

Sl No	Name of District/Town	Proposed processing CP (TPD)	Proposed MRF (TPD)	DPR Amount (in crore)	Status
1	Kolasib	3	10	7.08	Outsourcing started (97% physical progess completed)
2	Champhai	3	7	2.88	90% physical progress completed
3	Lunglei I & II	6	16	12.98	Lunglei I: (92% completed) Lunglei II: Work started
4	Saitual	3	7	6.98	Work started
5	Lawngtlai	3	7	6.97	
6	Siaha	3	7	6.98	
7	Hnahthial	3	7	2.76	DPR Approved by Government. Tender under process.
8	Mamit	3	7	2.03	
9	Serchhip	3	7	3.33	
10	Khawzawl	3	7	3.18	
11	Kawrthah	2	4	0.48	
12	Biate	2	4	0.56	
13	Phullen	2	4	0.54	
14	Khawhai	2	4	0.56	
15	West Phaileng	2	4	0.56	
16	Farkawn	2	4	0.58	
17	North Vanlaiphai	2	4	0.55	
18	Darlawn	2	6	0.66	
19	Zawlnuam	2	6	0.56	
20	Bairabi	2	6	0.62	
21	Ngopa	2	6	0.64	
22	Sairang	2	6	0.64	
23	Thenzawl	2	6	0.68	
24	Kawnpui	2	6	0.61	
25	Lengpui	2	6	0.61	
26	Vairengte	2	6	0.64	
27	Tlabung	2	6	0.67	

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